

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1597
ANSWERED ON:09.03.2007
NATIONAL BUILDING CODE
Bishnoi Shri Kuldeep

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to make National Building Code (NBC) mandatory in order to ensure structural safety of buildings in the country;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the steps taken by the Government to issue suitable directions to all the urban local bodies in the country to adopt and implement the NBC strictly?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)to(c): No, Sir. National Building Code (NBC), 2005 is recommendatory in nature and it is upto the State Governments to enforce the provisions of NBC by ULBs and State Government agencies/ other construction agencies both public and private for ensuring uniformity.

(d): The National Building Code (NBC) has been revised by Bureau of Indian Standards (BIS) in year 2005 which prescribes standards and specifications in Part VI (Structural Safety), which is a comprehensive section providing all the safety aspects to be considered for the buildings against the natural disaster like earthquake, tsunami etc. BIS has written to all the States for implementation of NBC through suitable amendments/ revision in their relevant Act/ Building Bye-laws to bring them in conformity with NBC.

Further, Model Building Bye-laws brought out by Ministry of Urban Development in the year 2006 have also prescribed structural Safety in conformity with NBC which have been circulated to all States for adoption by ULBs.